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Imp. Appl No.1113/2008 In  
C.C.P. No. 20/2005 In O.A. 274/97.

22.10.2008

Hon. Mr. M. Kanthaiah, Member (J)  
Hon. Dr. A. K. Mishra, Member (A)

Shri Praveen Kumar holding brief of Sri Anil Srivastava is present for the respondents. No representation form the applicant side inspite of conditional order. It shows that applicant is not interested in prosecuting the case. Hence impleadment application is dismissed for non - prosecution.

M(A) ✓

M(J)

V.

~~Ch~~  
Subhankar  
dated 22-11-08  
Bhup  
25-11-08